NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 220/16	TP 206/17	Hearing	391 / 394	Zigma Modular Systems Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

None appeared for petitioner company. Petitioner is called, absent. Registry to issue notices to OL, ROC and RD. Petitioner is further directed to comply the objections raised by the Registry of the Hon'ble High Court of Karnataka.

No further adjournment will be granted. List it on 19.07.2017.

MEMBER (J)

MEMBER (T)